

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

CALCUTTA

M.A. 416/2001

(O.A. 964/1991)

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman.

Hon'ble Mr. B.P. Singh, Administrative Member.



Champa Devi and Ors.

- v e r s u s -

Union of India and Ors.

For the applicants : Mr. B. Mukherjee, counsel.

For the respondents : None.

Date of order : 22.06.2001

O R D E R

In this M.A. filed by the applicants have prayed for substituting their names in place of deceased Mohan Lal Bania, original applicant of O.A. 964/1991.

2. Mr. B. Mukherjee, Id. counsel appearing for the applicants submits that the present applicants are the legal heirs of deceased Mohan Lal Bania and they are ~~also~~ entitled to become applicants in this case in place of deceased original applicant. The Id. counsel prays that their names may be added in substitution of deceased Mohan Lal Bania. None is present for the respondents.

3. M.A. is, therefore, allowed and the applicants may be permitted to include their names in place of deceased Mohan Lal Bania. M.A. is thus disposed of.

BP  
Member (A)

  
Vice-Chairman.